

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4317
ANSWERED ON:17.12.2002
IMMIGRATION SET UP AT AIRPORTS
IQBAL AHMED SARADGI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have taken up a comprehensive review of the immigration set up at the major international airports to identify personnel who do not have the temperament to tackle the matters with sensitivity;
- (b) if so, whether the National Human Rights Commission has expressed concern over an incident in which an American citizen of Indian origin was denied entry into the country; and
- (c) if so, the steps the Government have taken to review security in major airports in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a): Yes, Sir. The Government of India have, in principle, decided to take over immigration work at major international airports/check-posts from the State Governments. Pre-induction training and refresher courses are regularly imparted to the immigration officials to sensitise them and to handle passengers with courtesy and sensitivity.

(b): Yes, Sir.

(c): Review of security at major airports is regularly done by the Bureau of Civil Aviation Security under Ministry of Civil Aviation.